

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1457/2007

IQBAL SINGH (D) BY LRS. & ORS.

Appellant(s)

VERSUS

LUDHIANA IMPROVEMENT TRUST & ORS.

Respondent(s)

WITH

C.A. No. 6278/2009

Date : 11-07-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Pashupathi Nath Razdan, AOR

Mr. R. C. Gubrele, AOR

Mrs. Nanita Sharma, AOR

For Respondent(s)

Mr. Gagan Gupta, AOR

Mr. Santosh Gupta, Adv.

Mr. Suresh C. Gupta, Adv.

Mr. Birendra Kumar Mishra, Adv.

Ms. Poonam Atrey, Adv.

Mr. Birendra Kumar Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E RIt has been stated that reply to I.A. No.7/2016 has
been filed on 21st April, 2016 and it is on record.

Office to trace out and place the same on record.

List these appeals next week.

(ANITA MALHOTRA)
COURT MASTER(SNEH LATA SHARMA)
COURT MASTER